

## **Constitution of Benches with effect from April 09, 2007.**

Sl. No.	Court No.	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s	Hon The Chief Justice Hon....., J. (On Friday)	Fresh in Writs relating to Tolls on river bridges in U.P, Public Interest Litigation and Environment matters for Orders, Admission and Hearing including bunch cases.
		Then Hon. The Chief Justice (On Friday at 2.00 P.M.)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.

### **From April 10 to April 13 and April 23 to April 27, 2007.**

1A	C.J.	Hon The Chief Justice Hon. Prakash Krishna, J.	Fresh in F.A.s, F.A.F.O.s and Family Court Appeals for Orders, Admission Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
1B	3.	Hon. Amitava Lala, J Hon. V.C. Misra, J.	F.A.s and F.A.F.O.s upto the year 2004 for Orders, Admission Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
1C	22	Hon. Vikram Nath, J.	Fresh in Tax, Excise including Central Taxation, Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.

**From April 30 to May 11, 2007.**

1A C.J. Hon The Chief Justice Fresh in Writs relating to Recovery of Tax  
Hon. R.K. Agrawal, J. matters, Tax, Excise, Income Tax Reference,  
Income Tax Appeals for Orders, Admission and  
Hearing including Bunch cases.

Afternoon: Final Hearing of the particular category assigned.

1B 2 Hon. Bharati Sapru, J. All Service Writs for the year 2004 and 2005 for  
Orders, Admission and Hearing including Bunch  
Cases.

**From May 21 to May 25, 2007.**

1A C.J. Hon The Chief Justice Fresh in Criminal Appeals for Hearing.  
Hon. Imtiyaz Murtaza, J.

Afternoon: Final Hearing of the particular category assigned.

1B 44 Hon. Shiv Charan, J. Criminal Revisions upto the year 2005 for Orders,  
Admission and Hearing.

**Note:-** In the third week of each month Hon'ble The Chief Justice will be sitting in Lucknow.

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2 32. Hon. S.R. Alam, J. Fresh in Division Bench Contempt Appeals and  
Hon. Rakesh Sharma, J. Special Appeals for Orders, Admission and  
Hearing including bunch cases.

Afternoon: Final Hearing of the particular category assigned.

3 34 Hon. Dr. B.S. Chauhan, J. Fresh in Division Bench Writs relating to Election,  
Hon. Rajes Kumar, J. Theka, Local Bodies, Urban Ceiling and other  
Misc. Writs from the year 2003 onwards for  
Orders, Admission and Hearing including Bunch  
Cases.

Afternoon: Final Hearing of the particular category assigned.

4	3.	Hon. Amitava Lala, J Hon. V.C. Misra, J.	Fresh in Division Bench F.A.s, F.A.F.O.s and Family Court Appeals for Orders, Admission Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
5	35.	Hon. R.P. Misra, J. Hon. Shishir Kumar, J.	Fresh in Division Bench Writs relating to Recovery (except relating to Tax Matters) including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
6	36	Hon. Yatindra Singh, J. Hon. R.K. Rastogi, J.	Fresh in Division Bench Habeas Corpus Writs and Listed Criminal Writs upto the year 2006 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of Criminal Writs starting from Oldest Matters.
7	9	Hon. V.M. Sahai, J. Hon. Sabhajeet Yadav, J.	Listed Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs upto the year 2002 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
8	37	Hon. Sushil Harkauli, J. Hon. Ajai Kumar Singh, J.	Fresh in Division Bench Criminal Writs from January Ist, 2007 onwards for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.

9	2	Hon. R.K. Agrawal, J Hon. Bharati Sapru, J.	Fresh in Division Bench Writs relating to Recovery of Tax matters, Tax, Excise, Income Tax Reference, Income Tax Appeals for Orders, Admission and Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
10	43	Hon. V.K. Chaturvedi, J.	Fresh in Matter U/S 378 & Habeas Corpus Writs for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Criminal Appeals for Hearing.
11	29	Hon. Anjani Kumar, J. Hon. Sudhir Agarwal, J.	All Division Bench Service Writs including fresh Writs for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
12	5.	Hon. Janardan Sahai, J.	Fresh in Writs relating to Consolidation Matters and Writs arising out Orders/Judgments passed by Board of Revenue from the year 1997 onwards for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
13	6	Hon. S.K. Singh, J.	Fresh in Applications U/S. 24 C.P.C., Civil Revisions and Writs arising out of Suits and Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.

14	21.	Hon. Sunil Ambwani, J.	Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Land Revenue Act and Ceiling of Land from the year 2005 onwards for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
15	38.	Hon. Ashok Bhushan, J.	Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from the year 2004 onwards for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
16	44	Hon. Imtiyaz Murtaza, J. Hon. Shiv Charan (Sharma), J.	All Matters where record has been called for considering the application for bail and Criminal Appeals and Capital Cases for Hearing
		Afternoon:	Final Hearing.
17	45	Hon. R.C. Deepak, J. Hon. V.K. Verma, J.	Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing.
		Afternoon:	Hearing of Criminal Appeals of the specified category.
18	30.	Hon. S.P. Mehrotra, J.	Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR for Orders, Admission and Hearing and Listed Second Appeals upto the year 1980 for Orders, Admission and Hearing.

19	31	Hon. Vineet Saran, J.	All Service Writs from the year 2000 to 2003 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
20	26	Hon. Rakesh Tiwari, J.	All Service Writs upto the year 1999 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
21	50	Hon. M. Chaudhary, J.	Fresh in Matter U/S 407 Cr.P.C. and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Hearing of N.D.P.S. Appeals.
22	53	Hon. S.S. Kulshrestha, J. Hon. B.A. Zaidi, J.	Fresh in Capital Cases for Orders, Admission and Hearing and Criminal Appeals for Hearing.
23	42	Hon. K.N. Sinha, J. Hon. S.K. Jain, J.	Criminal Appeals and Capital Cases for Hearing.
24	41	Hon. K.S. Rakhra, J. Hon. Vinod Prasad, J.	Criminal Appeals and Capital Cases for Hearing.
25	7.	Hon. Prakash Krishna, J.	Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.
		Afternoon:	Final Hearing of the particular category assigned.

26	23.	Hon. S.U. Khan, J.	All Listed Misc. Writs from the year 1999 to 2004 and Writ Petitions and Civil Matters in which the proceedings before the trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
27	20	Hon. D.P. Singh, J.	Fresh in F.A.s, F.A.F.O.s, for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
28	39.	Hon. V.K. Shukla, J.	Fresh in Service Writs relating to Educational Institutions from the year 2004 onwards for Orders, Admission and Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
29	54	Hon. Mukteshwar Prasad, J. Hon. S.C. Nigam, J.	Criminal Appeals and Capital Cases for Hearing.
30	48	Hon. K.N. Ojha, J.	Criminal Appeals for Hearing.
31	46	Hon. Amar Saran, J. Hon. R.N. Misra, J.	Fresh in Division Bench Criminal Appeals for Orders, Admission and Hearing.
		Afternoon:	Criminal Appeals for Hearing.

32	27	Hon. Poonam Srivastava, J.	Fresh in Second Appeals from the year 1993 onwards for Orders, Admission and Hearing.
		Afternoon:	Final Hearing of the particular category assigned.
33	33.	Hon. Arun Tandon, J.	Fresh in Educational Matters including society matters with regard to Educational Institutions, (except service writs) from the year 2005 onwards for Orders, Admission and Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.
34	23.	Hon. Tarun Agarwala, J.	All Misc. Writs upto the year 1998 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
35	19	Hon. Dilip Gupta, J.	Second Appeals from the year 1981 to 1992 for Orders, Admission and Hearing.
		Afternoon:	Final Hearing of the particular category assigned.
36	4	Hon. Krishna Murari, J.	Consolidation Matters and Writs arising out of Orders/Judgments passed by Board of Revenue (Writ-B) upto the year 1996 for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
37	55	Hon. Ravindra Singh, J.	Fresh in Matters U/Ss 482 and 483 Cr.P.C., Criminal Writs and Criminal Revisions for Orders, Admission and Hearing including Bunch cases.
		Afternoon:	Final Hearing of the particular category assigned.



38	18.	Hon. A.P. Sahi, J.	Fresh in Civil Contempt for Orders, Admission and Hearing.
		Afternoon:	Final Hearing of the particular category assigned.
39	22.	Hon. Vikram Nath, J.	Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.
40	51.	Hon. G.P. Srivastva, J.	Fresh in Minor Bail Applications for Orders.
		Afternoon:	Criminal Appeals for Hearing (if possible).
41	49.	Hon. M.K. Mittal, J.	Fresh in Criminal Appeals for Orders, Admission and Hearing.
		Afternoon:	Criminal Appeals for Hearing.
42	52.	Hon. Shiv Shanker, J.	Criminal Appeals for Hearing.
43	47.	Hon. Saroj Bala, J.	Fresh in all Major Bail Applications for Orders, Admission and Hearing.
		Afternoon:	Criminal Appeals for Hearing (if possible).
44	11	Hon. V.D. Chaturvedi, J.	Matters U/S 482 & 483 Cr. P.C. and Criminal Revisions in which the proceedings before the trial Court have been stayed upto the year 1990 and matters where record has been called for considering the application for bail for Orders, Admission and Hearing including Bunch Cases.
		Afternoon:	Final Hearing of the particular category assigned.

45 25 Hon. Ashok Kumar Listed Minor Bail Applications upto the year 2006  
Roopanwal, J. for Orders.

Afternoon: Criminal Appeals for Hearing (if possible).

**CHIEF JUSTICE**

**04.04.2007**